

ACT NO. IX OF 1917.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

*(Received the assent of the Governor General on the 13th
March, 1917.)*

An Act to amend the Indian Bills of
Exchange Act, 1916.

WHEREAS it is expedient to amend the Indian XIV of 1916
Bills of Exchange Act, 1916; It is hereby
enacted as follows:—

Short title
and duration.

1. (1) This Act may be called the Indian Bills
of Exchange (Amendment) Act, 1917.

(2) It shall be in force during the continuance
of the present war, and for a period of six months
thereafter.

Amendment
of section 2
of Act XIV
of 1916.

2. In section 2 of the Indian Bills of Exchange XIV of 1916.
Act, 1916, before the word "payment", wherever
that word occurs in the said section, the words
"acceptance or" shall be inserted.